

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:7449
ANSWERED ON:15.05.2002
PHCS
GOWDAR MALLIKARJUNAPPA;SHASHI KUMAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Karnataka Government is not eligible to get funds from the Government of India to run primary health centers in the State;
- (b) if so, the main reasons therefor;
- (c) whether the norms fixed by the Government is to have one PHC for every 25,000 population;
- (d) if so, whether the Karnataka Government has urged the Government to provide funds for setting up PHCs in the State; and
- (e) if so, the extent to which the Government have agreed to the request of the Karnataka Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b) : Primary Health Centres are established and maintained by State Governments, out of funds provided under State Health Sector outlay. Government of India releases funds to the States including Karnataka State for strengthening of Primary Health Centres in terms of Civil Works, contractual appointment of health functionaries, supply of drugs & equipment kits, RCH camps, out reach services. Dai Training and the Primary Health Component of Pradhan Mantri Gramodaya Yojana.

(c) : As per existing population norms one PHC is to be set up at every 30,000 people in plain area and 20,000 people in hilly and tribal areas.

(d) & (e) : States are given targets for setting up of PHCs, every year.No other specific request has been received from Govt. of Karnataka to provide funds for setting up of PHCs.As per current status, 1676 PHCs are functioning in Karnataka as against the requirement of 1201 PHCs, thus it is already in surplus.